

ITEM NO.7

COURT NO.4

SECTION IV-B

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).7963/2023

(Arising out of impugned final judgment and order dated 23-08-2022 in RFA No.13554/2018 passed by the High Court of Punjab & Haryana at Chandigarh)

HORRMAL SINCE DECEASED THROUGH HIS LRS & ORS.
VERSUS

Petitioner(s)

THE STATE OF HARYANA & ORS.

Respondent(s)

([PART HEARD BY: HON. SURYA KANT AND HON. K.V. VISWANATHAN, JJ.]
IA No. 65626/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

WITH

SLP(C) No. 15090-15091/2023 (IV-B)

SLP(C) No. 15089/2023 (IV-B)

SLP(C) No. 9187-9191/2023 (IV-B)

IA No. 69887/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 7111-7114/2023 (IV-B)

SLP(C) No. 9185-9186/2023 (IV-B)

SLP(C) No. 15082-15088/2023 (IV-B)

IA No. 120914/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 7115-7121/2023 (IV-B)

SLP(C) No. 10896-10905/2023 (IV-B)

IA No. 84787/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 15081/2023 (IV-B)

SLP(C) No. 11052/2023 (IV-B)

IA No. 91553/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 9184/2023 (IV-B)

IA No. 70434/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 9176-9182/2023 (IV-B)

IA No. 64337/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 9183/2023 (IV-B)

IA No. 67382/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4876/2023 (IV-B)

IA No. 50392/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16148/2023 (IV-B)

(IA No.95166/2023-CONDONATION OF DELAY IN FILING)

SLP(C) No. 15095/2023 (IV-B)

SLP(C) No. 15093-15094/2023 (IV-B)

IA No. 113154/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

SLP(C) No. 19163/2023 (IV-B)

IA No. 161151/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19127/2023 (IV-B)

IA No. 159085/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16147/2023 (IV-B)

(FOR ADMISSION and IA No.134349/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 19126/2023 (IV-B)

SLP(C) No. 17847/2023 (IV-B)

SLP(C) No. 12218-12219/2023 (IV-B)

SLP(C) No. 19996/2023 (IV-B)

IA No. 174780/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 20619/2023 (IV-B)

IA No. 175407/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 16146/2023 (IV-B)

(FOR ADMISSION and IA No.134445/2023-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS)

SLP(C) No. 19130/2023 (IV-B)

IA No. 161006/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 19995/2023 (IV-B)

SLP(C) No. 16142-16145/2023 (IV-B)

(IA No.122035/2023-CONDONATION OF DELAY IN FILING and IA No.122032/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.122025/2023-APPLICATION FOR SUBSTITUTION and IA No.122023/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.122037/2023-CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS and IA No.122030/2023-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No.122027/2023-APPLICATION FOR ABATEMENT)

SLP(C) No. 9714-9715/2023 (IV-B)

IA No. 79136/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 15079-15080/2023 (IV-B)

IA No. 119946/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 9454/2023 (IV-B)

IA No. 78344/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16149/2023 (IV-B)

(IA No.111061/2023-CONDONATION OF DELAY IN FILING and IA No.111062/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.111060/2023-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

SLP(C) No. 16141/2023 (IV-B)

(IA No.95055/2023-CONDONATION OF DELAY IN FILING)

Diary No(s). 31546/2023 (IV-B)

(IA No.37025/2024-CONDONATION OF DELAY IN FILING and IA No.37028/2024-EXEMPTION FROM FILING O.T. and IA No.37030/2024-CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS)

Diary No(s). 31567/2023 (IV-B)

(FOR ADMISSION and I.R. and IA No.35488/2024-CONDONATION OF DELAY IN FILING and IA No.35504/2024-APPLICATION FOR SUBSTITUTION and IA No.35513/2024-SETTING ASIDE AN ABATEMENT and IA No.35493/2024-EXEMPTION FROM FILING O.T. and IA No.35524/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.35496/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.35519/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT)

SLP(C) No. 20560/2023 (IV-B)

IA No. 177932/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 38885/2023 (IV-B)

(IA No.224235/2023-CONDONATION OF DELAY IN FILING and IA No.224247/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 48155/2023 (IV-B)

(FOR ADMISSION and I.R. and IA No.19929/2024-CONDONATION OF DELAY IN FILING and IA No.19930/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.19932/2024-APPLICATION FOR SUBSTITUTION and IA No.19934/2024-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.19936/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS and IA No.19935/2024-APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No.19933/2024-APPLICATION FOR ABATEMENT)

Diary No(s). 52730/2023 (IV-B)

(IA No.34461/2024-CONDONATION OF DELAY IN FILING and IA No.34460/2024-CONDONATION OF DELAY IN REFILEING / CURING THE DEFECTS)

SLP(C) No. 21685-21686/2022 (IV-B)

IA No. 184806/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23820-23821/2022 (IV-B)

SLP(C) No. 19128-19129/2023 (IV-B)

SLP(C) No. 22476-22477/2022 (IV-B)

IA No. 189922/2022 - EXEMPTION FROM FILING O.T.

SLP(C) No. 1066-1067/2023 (IV-B)

SLP(C) No. 1070-1071/2023 (IV-B)

SLP(C) No. 6711/2023 (IV-B)

SLP(C) No. 19125/2023 (IV-B)

IA No. 159161/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1068-1069/2023 (IV-B)

SLP(C) No. 617-618/2023 (IV-B)

IA No. 203290/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 46-52/2023 (IV-B)

SLP(C) No. 24189-24190/2022 (IV-B)

SLP(C) No. 608/2023 (IV-B)

IA No. 196903/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 24109-24110/2022 (IV-B)

SLP(C) No. 612-613/2023 (IV-B)

IA No. 203861/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 203860/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 24167-24168/2022 (IV-B)

SLP(C) No. 1712/2023 (IV-B)

IA No. 769/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 767/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 21832-21833/2022 (IV-B)

IA No. 186272/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23874-23875/2022 (IV-B)

IA No. 190954/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4936-4942/2023 (IV-B)

SLP(C) No. 5169-5172/2023 (IV-B)

SLP(C) No. 24024-24046/2022 (IV-B)

SLP(C) No. 23835-23864/2022 (IV-B)

IA No. 183244/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 23868-23871/2022 (IV-B)

IA No. 182984/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 2584-2585/2023 (IV-B)

IA No. 13782/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 615-616/2023 (IV-B)

IA No. 203040/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 203039/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 23659-23662/2022 (IV-B)

SLP(C) No. 4548-4549/2023 (IV-B)

IA No. 204443/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 204444/2022 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4547/2023 (IV-B)

SLP(C) No. 3130-3131/2023 (IV-B)

IA No. 2935/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1984-1985/2023 (IV-B)

IA No. 4417/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 4416/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1974-1975/2023 (IV-B)

IA No. 3139/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 4944/2023 (IV-B)

IA No. 42285/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(C) No. 1991-1992/2023 (IV-B)

SLP(C) No. 3163-3164/2023 (IV-B)

IA No. 19002/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2578-2579/2023 (IV-B)

SLP(C) No. 3155-3156/2023 (IV-B)

IA No. 24057/2023 - EXEMPTION FROM FILING O.T.

SLP(C) No. 4546/2023 (IV-B)

SLP(C) No. 1977-1978/2023 (IV-B)

IA No. 9062/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 9060/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 3136-3142/2023 (IV-B)

IA No. 20971/2023 - DELETING THE NAME OF PETITIONER/RESPONDENT)
SLP(C) No. 1710-1711/2023 (IV-B)

IA No. 1222/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 1224/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 5594-5595/2023 (IV-B)

SLP(C) No. 1968-1969/2023 (IV-B)

IA No. 5577/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
 JUDGMENT

IA No. 5574/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2586-2587/2023 (IV-B)

SLP(C) No. 1979-1980/2023 (IV-B)

IA No. 3728/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 1981-1982/2023 (IV-B)

IA No. 2592/2023 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 2581/2023 (IV-B)

Date : 09-05-2024 These matters were called on for hearing today.
 CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE K.V. VISWANATHAN

For Petitioner(s) Mr. Narender Hooda, Sr. Adv.
 Mr. Tishampati Sen, Adv.
 Ms. Riddhi Sancheti, AOR
 Mr. Anurag Anand, Adv.
 Mr. Mukul Kulhari, Adv.

Mr. Narender Hooda, Sr. Adv.
 Mr. Pardeep Dahiya, Adv.
 Ms. Mahima Benipuri, Adv.
 Mr. Deepak Goel, AOR
 Ms. Harshita Maheshwari, Adv.
 Ms. Urvashi Sharma, Adv.
 Ms. Alka Goyal, Adv.
 Ms. Archana Preeti Gupta, Adv.

Mr. Rameshwar Singh Malik, Sr. Adv.
 Mr. Jitesh Malik, Adv.
 Mr. Gaurav Pratap Singh, Adv.
 Mr. Arjun Singh, Adv.
 Mrs. Leelawati Suman, Adv.
 Mr. Satish Kumar, AOR

Mr. Gagan Gupta, Sr. Adv.
 Mr. Ajay Gupta, Adv.
 Mr. Ashok Anand, AOR

Mr. Sunil Dalal, Sr. Adv.
 Ms. Manisha Saroha, Adv.
 Mr. Nikhil Beniwal, Adv.
 Mr. Navish Bhati, Adv.
 Mr. Vikram Singh Dalal, Adv.

Ms. Rakhi Ray, AOR

Mr. Deepkaran Dalal, AOR
Mr. Raunaq Dalal, Adv.
Mr. Karan Singh Dalal, Adv.

Mr. A. Venayagam Balan, AOR
Mr. Gaurav Pal, Adv.
Mr. R.V.Kameshwaran, Adv.
Mr. C. M. Sundaram, Adv.
Mr. Kiritkumar Govindlal Sheth, Adv.
Mr. Ashray Behura, Adv.
Mr. Deepak Parashar, Adv.
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Mr. Dipak Kumar Jena, AOR
Mrs. Prasanna Kumar Parhi, Adv.
Mr. Prasanna Kumar Parhi, Adv.
Mr. R.K. Poswal, Adv.
Ms. Ranjita Dhal, Adv.
Mr. Ranjita Dhal, Adv.
Mr. Pradeep Kumar Verma, Adv.
Mr. Parmod Kumar, Adv.
Mr. Sunil Kumar Mund, Adv.
Mr. Raj Sekhar Jena, Adv.
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Mr. Siddharth Mittal, AOR
Mr. Abhijeet Varshney, Adv.
Mr. Deepak Agarwal, Adv.
Mr. Darshan, Adv.
Mr. Prabhat Kumar, Adv.
Mrs. Shilpa G Mittal, Adv.

Mr. Devesh Pratap Singh, AOR
Mr. N S Dalal, Adv.
Mr. Anshuman Nayak, Adv.
Mr. Rahul Kulhare, Adv.
Ms. Rachana Dalal, Adv.
Mr. Krishan Mourya, Adv.
Mr. Abhishek Kumar, Adv.
Ms. Sweta Kadyan, Adv.
Mr. Sharad Mrinal, Adv.
Mr. Tanishq Tyagi, Adv.
Ms. Ankita Pandey, Adv.
Mr. Sanjay Tyagi, Adv.

Ms. Disha Singh, Adv.
Mr. S.K. Pabbi, Adv.
Mr. Shivendu Gaur, Adv.
Ms. Nidhi Sharma, Adv.
Ms. Nisha Sharma, Adv.

Mr. Ajay Kumar Singh, AOR

Mr. Somvir Singh Deswal, Adv.

Mr. Manoj Kumar, Adv.

Mr. Neeraj Singh, Adv.

Mr. Diwan Singh Chauhan, Adv.

Ms. Amit Kumari Saroha, Adv.

Mr. Nischal Kumar Neeraj, AOR

Mr. Davesh Bhatia, AOR

Ms. Chaya, Adv.

Mr. Rakesh Dahiya, AOR

Mr. Aditya Dahiya, Adv.

Mr. Akaash Dahiya, Adv.

Mr. Aditya Singh, AOR

Mr. Gagan Gupta, AOR

Mr. Gagan Gupta, Sr. Adv.

Mr. Ananta Prasad Mishra, AOR

Mr. Saurabh Gupta, Adv.

For Respondent(s) Mr. Vikramjit Banerjee, A.S.G.

Mr. Samar Vijay Singh, AOR

Mr. Keshav Mittal, Adv.

Ms. Sabarni Som, Adv.

Mr. Fateh Singh, Adv.

Mr. R.K. Singh, Adv.

Mr. Rajeev Kumar Gupta, Adv.

Mr. Parminder Singh Bhullar, AOR

UPON hearing the counsel the Court made the following
O R D E R

Arguments heard.

Judgment reserved

(SATISH KUMAR YADAV)
ADDITIONAL REGISTRAR

(PREETHI T.C.)
COURT MASTER (NSH)

List of books cited:

1. (2012) 1 SCC 390 (para 19)
2. (2011) 7 SCC 714 (para 19)
3. (1995) 5 SCC 426 (para 4)